

ment will make any *ad hoc* payment....

**Mr. Speaker:** I am not going to allow.

**Shri P. C. Borooh:** May I know if it is a fact that the well head price of crude produced in the Digboai oil-fields is Rs. 70 per metric ton and that fixed for the Oil India Limited is Rs. 48?

**Sardar Swaran Singh:** I cannot either confirm or contradict those figures because I have not got the figures with me at all.

#### Prohibition

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\*42. { **Shri Agadi:**  
**Dr. Samantsinhar:**

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 719 on the 8th December, 1961 and state:

(a) whether any proposals have been received from the State Governments on the phased programme of prohibition in their respective States;

(b) if so, the details and the anticipated loss of revenues, State-wise;

(c) whether the matter of Central assistance asked for by the Government of Mysore for extended loss of revenue on prohibition from July, 1961 to Mysore Taluk (including the City) and District of Mandya has been decided; and

(d) if so, the amount of subsidy granted?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) No; except in the case of Union Territories of Delhi and Tripura. The Phased Programmes received from these territories are under consideration.

(b) These details can be worked out only after the phased programmes have been received.

(c) and (d). The matter is under consideration.

**Dr. Samantsinhar:** Is there any proposal to give more grants to the States on this account?

**Shri Datar:** Already the Government of India have offered them half the amount of the loss.

**Dr. Samantsinhar:** Is there any proposal to increase that half?

**Shri Datar:** Half the amount of the loss that they are likely to incur on account of loss in excise revenue.

**Mr. Speaker:** He wants to know whether there is a proposal to increase the subsidy.

**Shri Datar:** It is too early; that proposal itself has still to be implemented.

**Shri Vidya Charan Shukla:** Which have been the State Governments who have agreed to the proposal of the Central Government to take half of the loss of revenue in case they introduce full prohibition in the States?

**Shri Datar:** This matter was communicated to the State Governments. Thereafter, there was a meeting of the Central Prohibition Committee. In that meeting, the question of the phased programme of total prohibition in the Third Five Year Plan was agreed in principle and the State Governments were asked to work out a phased programme. This question does not arise at this stage.

**Shri Vidya Charan Shukla:** May we know what is the phased programme?

**Shri Datar:** The phased programme is to bring about total prohibition in the course of the period of the Third Five Year Plan.

**Shri Vidya Charan Shukla:** All over the country?

**Shri Datar:** All over the country.

**Shri Tyagi:** May I know whether the Government have received any report whether the habit of drinking has ceased in the prohibited areas or at least substantially diminished or not? Have any efforts been made to-

wards temperance—propaganda and education towards temperance?

**Shri Datar:** That is a question which the State Governments have to take into account. I do not believe that the evil is so large as is pointed out.

**Shri Tyagi:** I only wanted to know whether the drinking habit has in the least decreased or stopped in those areas where prohibition is in vogue. Has any report been received?

**Shri Datar:** I have not got any report.

**Shri Nath Pai:** Is it a fact that the Prohibition Minister of Kerala State has submitted to the Planning Commission that before prohibition is extended to any other parts of the country, there should be an examination as to its working, (2) that so far as its implementation is concerned, he has asked that all the loss which the State suffers as a result of the implementation of prohibition should be made good by the Centre, (3) that regarding the maintenance of the special force, the Centre should give aid, (4) whether part of the phased programme....

**Mr. Speaker:** Order, order; the same question was put in another form. The hon. Minister stated that 50 per cent of the loss would be borne. Some hon. Member—I think it is Dr. Samantsinhar—put the question whether there is a proposal to increase the subsidy. He said it is premature, it is too early. Now all the loss—that has been answered already.

**Shri Nath Pai:** I am sorry; if it was replied, I will not put that question. I would like to know whether the Kerala Government have submitted that before the programme is extended in any form, there should be an examination with regard to its working and if so, what is the attitude of the Union Government?

**The Minister of Finance (Shri Morarji Desai):** Nobody prevents them from examining.

**Shri Hem Barua rose—**

**Mr. Speaker:** The hon. Member cannot monopolise. I am allowing him plenty of opportunities. On every matter? There are other persons also who are interested in the matter.

**Shri Narasimhan:** May I know whether in the matter of giving subsidy, the cases of State Governments which have been having total prohibition all along and undergoing sacrifice by the levy of further alternative taxes, will be considered or only the new States which are going to embark upon prohibition policy will be considered?

**Shri Datar:** The whole question would be considered by the Central Prohibition Committee when all these programmes have been received.

**Shri Vasudevan Nair:** May I know whether the Government has any idea of the number of workers who will be thrown out of employment and if so whether they have any scheme to rehabilitate these workers?

**Shri Datar:** That is for the State Governments to consider.

**Shri Ansar Harvani:** Is the Government aware that in spite of the prohibition policy of the Government of India, State Governments are giving new licences to new distilleries? Especially in the U.P., the State Government has given licence in Ghaziabad to Dyer Mekins Ltd. for establishing a new distillery at a cost of crores of rupees, even involving foreign exchange.

**Shri Datar:** I am not aware of what the hon. Member has suggested except that with regard to the brewery at Ghaziabad there is correspondence going on between the Government of India and the Government of the U.P.

श्री भक्त दर्शन : माननीय मंत्री जी ने बतलाया कि तीसरी योजना की अवधि में सारे देश में पूर्ण मद्यनिषेध लागू कर दिया जाएगा। पर एक वर्ष बीत चुका और अभी तक अनेक राज्यों से जवाब

तक नहीं आये हैं। तो क्या राज्यों से यह अनुरोध किया जायेगा कि वे जल्दी से जल्दी इस बारे में अपने निर्णय करें ?

**Shri Datar:** This question was decided in September, 1961. Thereafter the matter is being pursued and the State Governments are working out their programmes.

**Shri Na'h Pai:** Is it a fact that the Government of Orissa have a plan for operating State liquor shops and if so, what is the advice of the Government of India given to them in the matter?

**Shri Datar:** After their reply has been received to our suggestion, this question will be considered.

### Bomb Explosions in Delhi

\*43. **Shri Harish Chandra Mathur:** Will the Minister of Home Affairs be pleased to state:

(a) whether cases concerned with bomb and cracker explosions during the last six months in Delhi have been finalised and accused traced and brought to book;

(b) whether a detailed statement will be laid on the Table; and

(c) whether hands of any foreign agents are suspected?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) and (b). A statement containing the required information is laid on the Table of the House. [See Appendix I, annexure No. 10].

(c) The cases are still under investigation.

**Shri Harish Chandra Mathur:** These explosions have been going on for a pretty long time. During these six months, there have been about seven explosions in Delhi alone. May I know if the Government have come to any conclusion regarding the purpose or objective of the offenders in making these explosions?

**Shri Datar:** It is very difficult to come to any definite conclusion though the Government are following different clues in this respect.

**Shri Harish Chandra Mathur:** May I know if any link has been discovered between the various explosions taking place here in Delhi and in Kashmir? I think these are the only two places where explosions are taking place.

**Shri Datar:** No, Sir.

**Shri Balraj Madhok:** May I know whether it is a fact that a number of Pakistani nationals who had overstayed had been interrogated by the police in this connection?

**Shri Datar:** The police have interrogated a number of persons in respect of each of these cases.

**श्री अ० म० तारिक :** मैं यह जानना चाहता हूँ वजीर दाखिला से कि क्या यह दुस्त है कि ये जो घमाके होते हैं या जो बम फेंके जाते हैं ये अक्सर इलेक्शन के पहले फेंके जाते हैं, और खास तौर से माइनारिटीज के इलाके में फेंके जाते हैं ? अगर यह दुस्त है तो इस सिलसिले में हुकूमत में क्या तहकीकात की है, और वह कौन सी जमा तें हैं जिनका हाथ इन घमाकों के पीछे है ?

(میں یہ جاننا چاہتا ہوں وزیر داخلہ سے کہ کیا یہ درست ہے کہ یہ جو دھماکے ہوتے ہیں یا جو بم پھیلنے جاتے ہیں یہ اکثر الیکشن کے پہلے پھینکے جاتے ہیں - اور خاص طور سے مائنارٹیوں کے علاقہ میں پھیلنے جاتے ہیں - اگر یہ درست ہے تو اس سلسلہ میں حکومت نے کہا تحقیقات کی ہے - اور وہ کون سی جماعتوں میں جن کا ہاتھ ان دھماکوں کے پیچھے ہے -